

- iii) Revamping and modernisation of existing old plants to achieve their rated capacity or to increase their rated capacity.

For increasing the production and popularising the use of bio-fertilizers, a National Project on development and use of Bio-fertilizers is being implemented. Under this project, one National Centre and six regional Bio-fertilizer centres including one at Bangalore to produce Rhizobium, and 60 Blue Green Algae (BGA) subcentres including 26 in southern states for producing Blue green algae have been set up. Apart from the National Project, Ministry of Agriculture also provides grant-in aid to the extent of Rs.13 lakhs per unit to the states for setting up/strengthening of bio-fertilizer production units.

(b) and (c). In southern states, one bio-fertilizer production Unit (Rhizobium) during the VII Plan and six Bio-fertilizer production units during VIII Plan have already been approved by the Ministry of Agriculture, in addition to 26 BGA Centres. A sum of Rs. 99.70 lakhs during VIth Plan and during 1990-91 and 1991-92 have been released to southern States as per details given below

VIth Plan	-	Rs.23.70.laks
1990-91	-	Rs.50.00 lakhs
1991-92	-	Rs. 26.00 lakhs

There is no state-wise allocation. Funds are released as and when a specific project is sanctioned for a State.

#### **Hiring of Private Godown By CWC, Calcutta Region**

6561. SHRI BASUDEB ACHARIA: Will the Minister of FOOD be pleased to state:

(a) whether the Central Warehousing Corporation, Calcutta Region have taken new godown from private godown owners in the same compound at higher rates; and

(b) if so, the action taken against the

authorities responsible for taking godown at higher rent thereby causing loss to public exchequer?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) Rents payable by the Corporation at any given point of time depend upon several factors such as the demand and availability of storage space, rates prevailing in the area, condition of godowns etc. On this ground alone, therefore, no action is called for against any person.

[Translation]

#### **Unemployment In Villages**

6562. SHRI UPENDRA NATH VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether unemployment has been increasing unabated in the villages;

(b) whether there is unrest in the villages due to ever increasing unemployment and there is increase in incidents of violence there;

(c) whether the Government propose to provide employment to the unemployed rural persons to ease their unrest; and

(d) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) The comparison of employment/unemployment as measured in 1987-88 at the time of the 43rd round of National Sample Survey (NSS) with that of 1983 at the time of the 38th round of N.S.S shows that whereas the Daily Status Unemployment has declined from 7.94% in 1983 to 5.25% in 1987-88 in rural areas, the usual principal Status and weekly Status Unemployment has gone up slightly from